## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

34

T.C.P No. 261/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES:

Pioneer Publicity Corporation Pvt.Ltd.

V/s.

Skytel Networks Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

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Descriptiones

## <u>O RDER</u> TCP No.261/ I&BP/NCL Γ/MB/MAH/2017

For the Petitioner has not received the acknowledgment to the notice sent to the Corporate Debtor, at his request, list this matter on 24.7.2017 with a direction to the Petitioner to issue another notice intimating next date of hearing to the Corporate Debtor if at all the notice last time sent has not been received by the Corporate Debtor two days before this date of this nearing.

List this matter on 24.7.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)